NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI 16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/95/2018

NAME OF THE PETITIONER(S)

: MIRA WATER MANAGEMENT PVT LTD

NAME OF THE RESPONDENT(S)

: ROC, KERALA

**UNDER SECTION** 

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. SHOISHAN M PADMANARSHAN

Conneel for the Petition

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## **ORDER**

Counsel for the petitioner present. No representation on behalf of ROC, Kerala. ROC, Kerala, has sent a communication stating that a copy of the petition has not been provided to them. Counsel for the petitioner is directed to send the copy of the petition to ROC, Kerala for the purpose of filing report and also communicate the next date of hearing to the ROC. Put up on 09.03.2018.

(S VIJAÝARAGHAVAN) Member(Technical) (CH. MOHD SHARIEF TARIQ)

Member(Judicial)